

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3906  
ANSWERED ON:22.03.2001  
DELAY IN IMPLEMENTATION OF MAJOR OIL PROJECTS  
CHANDRA NATH SINGH

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the implementation of some of the major oil projects have been delayed;
- (b) if so, the details thereof and the reasons therefor;
- (c) the original estimated cost of those projects; and
- (d) the steps taken to expedite the implementation of those projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLUEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): A statement giving details of major projects, inter-alia, costing more than Rs. 100 crores, where there has been some delay in implementation, the reasons for such delay and the original estimated cost of those projects, is annexed.

(d) Steps taken to expedite the implementation of such projects, interalia, include the following:-

- (i) Regular review of such projects by the Government;
- (ii) Meeting with defaulting vendors / contractors at various levels;
- (iii) Depending upon the need, work off loaded and new / additional agencies inducted;
- (iv) Empowered committee system formed for some fast track projects to minimize order/contract processing time;
- (v) Special rain protection arrangement done for sustained work during monsoon.
- (vi) Special chasers for movement of heavy consignments delayed;
- (vii) Wherever required, imported material are air freighted;
- (viii) Extended working hours at construction site resorted to;
- (ix) Cases taken up with State Governments for their assistance whenever required.
- (x) Formation of Core Management Team for implementation of projects;
- (xi) Delegation of adequate financial and administrative powers to field level executives;
- (xii) Strengthening of the overall monitoring system.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION 3906 FOR 22ND MARCH 2001 REGARDING DELAY IN IMPLEMENTATION OF MAJOR OIL PROJECTS

Sl.No. Name of Project  
Public Sector Undertaking implementing the Project  
Cost sanctioned ( Rs.in crores )  
Delay ( in months )  
Reasons for delay

1. Paradip Refinery Project, Abhayachandrapur  
Indian Oil Corporation Limited  
8270.00  
17  
Withdrawal by Kuwait Petroleum Corporation from the project

2. Central India Refinery, Bina  
Bharat Petroleum Corporation Limited  
5277.00  
63  
Delay in environmental clearance and delay in decision from Oman Oil for equity in project participation.

3. Insitu Combustion Balol (Main)  
Oil and Natural Gas Corporation  
118.49  
50  
Delay due to non-adherence of delivery schedule by M/s BHPV, d completion of main turn-key work by M/s SPIC-SMO, award of contract for modification work and delay in land acquisition for upgradation / modification of GSS installation.

4. Catalytic Dewaxing Unit, Haldia  
Indian Oil Corporation Limited  
422.00  
3  
Delay in environmental clearance and process package.

5.# Integrated Paraxylene, PTA, Panipat  
Indian Oil Corporation Limited  
4228.00  
Delay in environmental clearance.

6.# Panipat Refinery Expansion Project  
Indian Oil Corporation Limited  
3365.00  
Delay in environmental clearance.

7.# Residue Upgradation, Gujarat Refinery.  
Indian Oil Corporation Limited  
4392.00  
Delay in environmental clearance.

# These projects were approved by Indian Oil Corporation for implementation subject to environmental clearance which has not been received so far.